

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 255-2020

The Mazania of the temple
of Shree Mahalaxmi & its
affiliates thr. Its
attorney,
Mahesh Khandolkar

.... Petitioner

V e r s u s

Arvind Gajanan Shenvi Ghatkar
and anr.

..... Respondents

Adv. Shriram Polle for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 7th October, 2020.

ORDER:

Issue notice to the respondents, returnable on 21/10/2020.

2. Post the matter on 21/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-